

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO-166
TO BE ANSWERED ON 21/07/2023

IMPLEMENTATION OF PM-KISAN YOJANA IN PUNJAB

166. SHRI HARBHAJAN SINGH:

Will the Minister of Agriculture and Farmers Welfare be pleased to state:

- (a) whether the Ministry is aware that around 7 lakh farmers in Punjab have not received any benefit under PM Kisan Samman Nidhi (PM-KISAN) Yojana despite being eligible for the same;
- (b) if so, whether the Ministry has taken any action in this matter; and
- (c) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

(SHRI NARENDRA SINGH TOMAR)

(a) to (c) Pradhan Mantri Kisan Samman Nidhi (PM-KISAN), one of the largest Central Sector Schemes, is being implemented to supplement financial needs of land holding farmers of the country, subject to certain exclusion criteria related to higher economic status. Under the scheme, financial benefit of Rs 6000/- per year, in three equal installments, is transferred into the Aadhaar seeded bank accounts of farmers.

As per the Operational Guidelines of the Scheme, the responsibility of identifying and verifying the beneficiaries under the scheme lies with respective States/UTs. Benefits are transferred to the beneficiaries through Direct Benefit Transfer mode, on the basis of verified data received from the States/UTs on the PM-KISAN portal. For the 13th installment period, benefits under PM-KISAN Scheme were disbursed to over 8.60 lakh farmers of Punjab whose land details were seeded on PM-KISAN Portal and whose bank accounts were DBT enabled using Aadhaar Payment Bridge.
